

**Central Administrative Tribunal  
Principal Bench**

**CP No.374/2019 in  
OA No.2026/2010**

New Delhi, this the 1<sup>st</sup> day of November, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. Stenographers Association  
CPWD( Regd.), through its  
Organising Secretary  
Mr. B.R. Baweja, O/o Chief Engineer  
Commonwealth Project Zone  
PWD, 9<sup>th</sup> Floor, MSO Building  
I.P. Estate, New Delhi-02.
2. Mrs. Nirmala Arya  
House No.207, Sector-5, R.K. Puram  
New Delhi-22. ....Petitioners

(By Advocate: Ms. Vibha Mahajan Seth )

Vs.

1. Sh. Durga Shankar Mishra  
Secretary, (Union of India)  
Ministry of Housing and Urban Affairs  
Govt. of India, Nirman Bhavan  
New Delhi-11.
2. Sh. G.C. Murmu, Secretary  
Ministry of Finance  
(Department of Expenditure)  
Implementation Cell, North Block  
New Delhi-110001.
3. Dr. P. Chandramauli  
Secretary, Department of Personnel &  
Training (DoP&T), North Block  
New Delhi-110001.
4. Sh. Prabhakar Singh

Director General(Works)  
Central Public Works Department  
Norman Bhavan  
New Delhi-110011. ...Respondents

(By Advocate: Shri Y.P. Singh)

### **ORDER (ORAL)**

#### **Justice L. Narasimha Reddy:-**

This contempt case is filed alleging that the respondents did not comply with the Order dated 08.01.2019 passed by this Tribunal in OA No.2026/2010. The direction in the OA was to pass orders on the representation which the applicant may make.

2. The respondents filed the compliance affidavit dated 01.10.2019. It is stated that through a detailed order dated 18.10.2019, the representation of the applicant was disposed of. A copy of the same has been made available to the learned counsel for the applicant.

3. In view of this development, the contempt case is closed. It is left open to the applicant to pursue the remedies vis-à-vis the order dated 18.10.2019.

Accordingly, the Contempt Petition is closed. There shall be no order as to costs.

**(Mohd. Jamshed)**  
**Member(A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

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